

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 1651/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION)

Date : 18-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In terms of Hon'ble Court's Order dated 10.12.2021 and Registrar Court's Order dated 18.1.2022. Ld. Counsel for appellant has failed to file spare copy. Hence NLPA could not be issued. Viewed in that context, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SAURABH PARTAP SINGH LALER
Registrar